Annexure-8
Name of the corporate debtor: M/s Mangalagiri Textile Mills Private Limited: Date of commencement of CIRP: 25/07/2024: List of creditors as on: 12/11/2025
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received				Deta	ils of claim	admitted		Amount of	Amount of any	Amount of	Amount of claim	Remarks, if any
	creditor	Date of receipt	Amou nt claim ed	Amo unt of claim admit ted	Natu re of claim	Amou nt covere d by securit y inter est	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge nt claim	mutual dues, that may be set-off	Claim not admitt ed	under verificat ion	
1	Lakshmi Cotton Traders			41,76,4 66/-	Operatio nal Creditor		NA	No	NA	NA	NA	1,60,71,0 94/-		The balance claim could not be collated as the claimant failed to submit any supporting documents to substantiate the claim
2	Maram Cotton Syndicate		66,08,18 9/-	25,82,3 36/-	Operatio nal Creditor	NA	NA	No	NA	NA	NA	40,25,85		The balance claim could not be collated as the claimant failed to submit any supporting documents to substantiate the claim
3	Om Shanthi Commodities		1,06,20,7 73/-	64,10,4 11/-	Operatio nal Creditor	NA	NA	No	NA	NA	NA	42,10,36 2/-		The balance claim could not be collated as the claimant failed to submit any supporting documents to substantiate the claim
4	Parvathi	12-08-	87,74,61	85,15,0	Operatio	NA	NA	No	NA	NA	NA	2,59,580/	-	The claim was

	Parameswara	2024	4/-	22/	1			I						admittad 11
		2024	4/-	33/-	nal							-		admitted based on
	Cotton				Creditor									the decree passed by
	Traders													the Hon'ble Court of
														IV Additional
														District Judge,
														Guntur in OS No.110
														of 2021. The balance
														claim could not be
														collated as per the
														computation made by
														the RP. Although the
														Suspended
														Management did not
														challenge the
														aforesaid decree, it
														has raised an
														objection to the
														amount of the
														admitted claim,
														stating that it exceeds
														the outstanding
														amount in the
														Corporate Debtor's
														audited financial
														statements as on the
														Insolvency
														Commencement
														Date. Accordingly,
														the admitted claim
														remains subject to
														any legal recourse
														that the Suspended
														Management may
														choose to pursue.
5	Samanvitha	12-08-	52.66.08	14 05 2	Operatio	NA	NA	No	NA	NA	NA	38,60,86	_	The balance claim
		2024		25/-	nal	1 1/ 1	1 1/ 1	110	1 1/1	11/1	1 1/ 1	4/-		could not be collated
	Traders	2021	,	23,	Creditor							17		as the claimant failed
	Traders				Cicuitoi									to submit any
<u> </u>	1	<u> </u>										<u> </u>		to subtilit ally

6	Saraswati & Co	12-08- 2024		38,65,0 65/-	Operatio nal Creditor	NA	NA	No	NA	NA	NA	1,26,17,4 29/-	-	supporting documents to substantiate the claim The balance claim could not be collated as the claimant failed to submit any supporting documents to substantiate the claim
7	Sri Priyanka Cotton Mill	12-08- 2024	3,22,83,5 08/-	1,23,22 ,037/-	Operatio nal Creditor	NA	NA	No	NA	NA	NA	1,99,61,4 71/-	-	The balance claim could not be collated as the claimant failed to submit any supporting documents to substantiate the claim
8	Tayal Ventures	13-08- 2024		28,00,0 00/-	Operatio nal Creditor	NA	NA	No	NA	NA	NA	12,76,18	-	RP collated the claim under Regulation 14 of the IBBI (CIRP) Regulations, 2016, on a best estimate basis, based on information made available on record by the Creditor and the suspended management. The balance claim could not be collated as the claimant failed to submit any supporting documents to substantiate the claim.
9	Apex	13-08-	3,78,81,8	52 <u>,81</u> ,9	Operatio	NA	NA	No	NA	NA	NA	3,25,99,8	_	The balance claim

	Corporation	2024	32/-	76/-	nal Creditor							56/-		could not be collated as the claimant failed to submit any supporting documents to substantiate the claim
10	Sree Tirumala Cotton Corporation	30-09-202 4	3,76,67,1 89/-	0/-	Operatio nal Creditor	NA	NA	No	NA	NA	NA	3,76,67,1 89/-		Claim not collated due to pre-existing dispute and counterclaim by Corporate Debtor, lack of supporting documents for interest on operational debt, and absence of loan agreement or basis for financial debt.
	Total		17,99,08, 428/-	4,73,58 ,549/-		0	0		0	0	0	13,25,49, 879/-	-	